

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :29-12-2022

Date : 29.12.2022										
S L N O	C.A.No	Date of Applic ation	Case No.	Name of the Applic ant	C.C Type	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	122532 /2022	29.12.2 022	BLAPL- 8886/2 022	NIRANJA N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-12-23			(Se at No- )
2	122533 /2022	29.12.2 022	CRLA- 870/20 22	GANESWA R JAYASIN GH	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No- )
3	122534 /2022	29.12.2 022	CRLA- 989/20 22	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No- )
4	122535 /2022	29.12.2 022	CRLA- 348/20 21	NIRANJA N HARICHA NDAN	C.O.	COURT NO. 6	Order Dtd. 2023-01-20		CRIMIN AL APPEAL	(Se at No- 5)
5	122536 /2022	29.12.2 022	BLAPL- 12746/ 2022	ARUN KUMAR JATI	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No- 5)
6	122537 /2022	29.12.2 022	CRLMP- 2642/2 022	M. D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2023-01-06		WRIT BRANCH -2	(Se at No- 45)
7	122538 /2022	29.12.2 022	CRLMP- 2624/2 022	RANJAN KUMAR BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No- 45)
8	122539 /2022	29.12.2 022	CRLREV - 508/20 22	R. R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No- 45)
9	122540 /2022	29.12.2 022	CRLREV -	A. K. MOHANTY	C.O.	COURT NO.	Order Dtd. 2022-12-23			(Se at )

			530/2022			11				No-45)
10	122541/2022	29.12.2022	CRLREV - 529/2022	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No-45)
11	122542/2022	29.12.2022	BLAPL-12729/2022	A. K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No-45)
12	122543/2022	29.12.2022	BLAPL-3995/2022	MADAN DAS	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No-45)
13	122544/2022	29.12.2022	BLAPL-3968/2022	JADUNATH PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2022-09-23			(Se at No-45)
14	122545/2022	29.12.2022	BLAPL-12735/2022	R. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No-45)
15	122546/2022	29.12.2022	BLAPL-12736/2022	SUMIT SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No-45)
16	122547/2022	29.12.2022	BLAPL-12748/2022	SATYA RANJAN PANI	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No-45)
17	122548/2022	29.12.2022	BLAPL-12742/2022	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No-45)
18	122549/2022	29.12.2022	BLAPL-12739/2022	JADUNATH PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No-45)
19	122550/2022	29.12.2022	BLAPL-4168/2020	M K PANI	GENERAL		Order Dtd. 5000-01-01			(Se at No-45)
20	122551/2022	29.12.2022	BLAPL-11358/2021	M K PANI	GENERAL		Order Dtd. 2022-03-07			(Se at No-45)
21	122552/2022	29.12.2022	WP (C) - 33807/2021	A K JATI	GENERAL		Order Dtd. 2022-02-07		WRIT BRANCH (DIVISION BENCH)	(Se at No-114)

22	122553/2022	29.12.2022	WP (C) - 20808/2019	K SHIEISH	GENERAL		Order Dtd. 2022-11-01			(Seat No-114)
23	122554/2022	29.12.2022	WP (C) - 25975/2022	M K MOHANTY	GENERAL		Order Dtd. 2022-10-11			(Seat No-114)
24	122555/2022	29.12.2022	WP (C) - 14322/2022	M K MOHANTY	GENERAL		Order Dtd. 2022-09-22			(Seat No-114)
25	122556/2022	29.12.2022	WP (C) - 37339/2021	T BAG	GENERAL		Counter			(Seat No-114)
26	122557/2022	29.12.2022	WP (C) - 3977/2018	S S JENA	GENERAL		Order Dtd. 2018-06-18		WRIT BRANCH -2	(Seat No-8)
27	122558/2022	29.12.2022	WPC (OA C) - 1835/2018	DILLIP SAMAL	GENERAL		Order Dtd. 2022-11-17			(Seat No-8)
28	122559/2022	29.12.2022	WPC (OA C) - 1898/2018	DILLIP SAMAL	GENERAL		Order Dtd. 2022-11-17			(Seat No-8)
29	122560/2022	29.12.2022	WPC (OA C) - 1898/2018	DILLIP SAMAL	GENERAL		Order Dtd. 2022-11-17			(Seat No-8)
30	122561/2022	29.12.2022	WPC (OA C) - 1898/2018	DILLIP SAMAL	GENERAL		Order Dtd. 2022-11-17			(Seat No-8)
31	122562/2022	29.12.2022	WPC (OA C) - 1773/2018	DILLIP SAMAL	GENERAL		Order Dtd. 2022-09-26			(Seat No-8)
32	122563/2022	29.12.2022	OJC-198/1972	P K BEHERA	GENERAL		Order Dtd. 1974-07-05			(Seat No-8)
33	122564/2022	29.12.2022	MATA-163/2019	D K NAIK	GENERAL		Decree			(Seat No-8)

34	122565/2022	29.12.2022	CRLMC-4092/2022	SUCHITRA SAHU	C.O.	COURT NO. 12	Order Dtd. 2022-12-23			(Seat No-8)
35	122566/2022	29.12.2022	CRLMA-245/2014	ASHOK KUMAR RANA	GENERAL		PetitionAnnexure, Entire Order, Decree,		CRMINAL MISC-2 (BAIL-2)	(Seat No-10)
36	122567/2022	29.12.2022	CRLMA-245/2014	ASHOK KUMAR RANA	GENERAL		PetitionAnnexure, Entire Order, Decree,		CRMINAL MISC-2 (BAIL-2)	(Seat No-10)
37	122568/2022	29.12.2022	WP (C) - 10102/2022	GOPINATH BARIK	GENERAL		Order Dtd. 2022-11-03			(Seat No-10)
38	122569/2022	29.12.2022	CRLMC-4059/2022	M.K. PANI	C.O.	COURT NO. 12	Order Dtd. 2022-12-21		CRIMINAL MISC-3 (CRL. MIS)	(Seat No-5)
39	122570/2022	29.12.2022	WP (C) - 10102/2022	GOPINATH BARIK	GENERAL		Order Dtd. 2022-11-03			(Seat No-5)
40	122571/2022	29.12.2022	ABLAPL - 16083/2022	P.K. DAS, ADV	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-22			(Seat No-5)
41	122572/2022	29.12.2022	ABLAPL - 15349/2022	S.S. PATTNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Seat No-5)
42	122573/2022	29.12.2022	WP (C) - 17125/2019	NIRANJAN SAHOO	GENERAL		Order Dtd. 2022-12-20			(Seat No-5)
43	122574/2022	29.12.2022	ABLAPL - 13621/2022	M.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-21			(Seat No-5)
44	122575/2022	29.12.2022	WP (C) - 17124/2019	NIRANJAN SAHOO	GENERAL		Order Dtd. 2022-12-20			(Seat No-5)
45	122576/2022	29.12.2022	WP (C) - 17124/2019	NIRANJAN SAHOO	GENERAL		Order Dtd. 2022-12-20			(Seat No-5)

46	122577/2022	29.12.2022	WP (C) - 17124/2019	NIRANJAN SAHOO	GENERAL		Order Dtd. 2022-12-20			(Seat No-5)
47	122578/2022	29.12.2022	ABLAPL - 16258/2022	R.K. MALLIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Seat No-5)
48	122579/2022	29.12.2022	ABLAPL - 16260/2022	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23		CRIMINAL MISC-2 (BAIL-2)	(Seat No-11)
49	122580/2022	29.12.2022	WP (C) - 6414/2018	P.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-22			(Seat No-11)
50	122581/2022	29.12.2022	ABLAPL - 16284/2022	MOHENDRA DALAI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Seat No-11)
51	122582/2022	29.12.2022	WPC (OA) - 1950/2017	PRAVAT BEHERA	GENERAL		Order Dtd. 2022-09-06			(Seat No-11)
52	122583/2022	29.12.2022	WPC (OA) - 1950/2017	PRAVAT BEHERA	GENERAL		Order Dtd. 2022-09-06			(Seat No-11)
53	122584/2022	29.12.2022	WPC (OA) - 1950/2017	PRAVAT BEHERA	GENERAL		Order Dtd. 2022-09-06			(Seat No-11)
54	122585/2022	29.12.2022	ABLAPL - 15586/2022	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-20			(Seat No-11)
55	122586/2022	29.12.2022	WPC (OA) - 1950/2017	PRAVAT BEHERA	GENERAL		Order Dtd. 2022-09-06			(Seat No-11)
56	122587/2022	29.12.2022	WPC (OA) - 1950/2017	PRAVAT BEHERA	GENERAL		Order Dtd. 2022-09-06			(Seat No-11)
57	122588/2022	29.12.2022	ABLAPL - 15786/2022	B.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-21			(Seat No-11)
58	122589/2022	29.12.2022	ABLAPL -	H.B. DASH	C.O.	COURT NO. 2	Order Dtd. 2022-12-21			(Seat)

			15843/ 2022			OLD				No-11)
59	122590 /2022	29.12.2 022	WP (C) - 16320/ 2020	PRAVAT BEHERA	GENE RAL		Order Dtd. 2020-08-19			(Se at No- 11)
60	122591 /2022	29.12.2 022	CRLMC- 3864/2 022	A.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-12-12		CRIMIN AL MISC- 3 (CRL. MIS)	(Se at No- 1)
61	122592 /2022	29.12.2 022	WP (C) - 16320/ 2020	PRAVAT BEHERA	GENE RAL		Order Dtd. 2020-08-19			(Se at No- 1)
62	122593 /2022	29.12.2 022	ABLAPL - 15594/ 2022	A.T. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-20		CRMINA L MISC- 2 (BAIL -2)	(Se at No- 12)
63	122594 /2022	29.12.2 022	ABLAPL - 14913/ 2022	P.K. LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-22		CRMINA L MISC- 2 (BAIL -2)	(Se at No- 8)
64	122595 /2022	29.12.2 022	BLAPL- 10905/ 2022	N.K. SATPATH Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-21			(Se at No- 8)
65	122596 /2022	29.12.2 022	CRLMC- 6126/2 014	S BISWAL	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2022-12-22		CRIMIN AL MISC- 3 (CRL. MIS)	(Se at No- 4)
66	122597 /2022	29.12.2 022	OJC- 12910/ 1999	S K PAL	GENE RAL		Order Dtd. 2000-05-02		WRIT BRANCH -3	(Se at No- 14)
67	122598 /2022	29.12.2 022	OJC- 12910/ 1999	S K PAL	GENE RAL		Order Dtd. 2000-05-02		WRIT BRANCH -3	(Se at No- 14)
68	122599 /2022	29.12.2 022	CRLMC- 3856/2 022	K SHIEISH	C.O.	COURT NO. 12	Order Dtd. 2022-12-20			(Se at No- 14)
69	122600 /2022	29.12.2 022	CRLMC- 3915/2 022	SARAT DASH	C.O.	COURT NO. 12	Order Dtd. 2022-12-21			(Se at No- 14)
70	122601	29.12.2	RVWPET	M/S.PRA	GENE		PetitionEntire		CIVIL	(Se

	/2022	022	- 245/20 17	FULLA KU.KAR	RAL		Order,		REVISI ON	at No- 1)
71	122602 /2022	29.12.2 022	CRLMC- 3872/2 022	SK KALIMMU DINM	C.O.	COURT NO. 12	Order Dtd. 2022-12-21			(Se at No- 1)
72	122603 /2022	29.12.2 022	CRLMC- 3832/2 022	M BARAL	C.O.	COURT NO. 12	Order Dtd. 2022-12-21		CRIMIN AL MISC- 3 (CRL. MIS)	(Se at No- 1)
73	122604 /2022	29.12.2 022	CRLA- 11/200 4	NIRANJA N SAHOO	GENE RAL		Judgement Dtd. 2022-12-14		CRIMIN AL APPEAL	(Se at No- 1)
74	122605 /2022	29.12.2 022	CRLMC- 3824/2 022	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2022-12-21			(Se at No- 1)
75	122606 /2022	29.12.2 022	CRLMC- 3780/2 022	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-12-21		CRIMIN AL MISC- 3 (CRL. MIS)	(Se at No- 3)
76	122607 /2022	29.12.2 022	CRLMC- 3062/2 015	RANJAN DAS	C.O.	COURT NO. 10	Order Dtd. 2022-12-21			(Se at No- 3)
77	122608 /2022	29.12.2 022	CRLMC- 4039/2 022	S SAHU	C.O.	COURT NO. 12	Order Dtd. 2022-12-21			(Se at No- 3)
78	122609 /2022	29.12.2 022	WP (C) - 3715/2 016	S.K. BISWAL	C.O.	COURT NO. 8	Order Dtd. 2022-12-23			(Se at No- 3)
79	122610 /2022	29.12.2 022	CRLMC- 3818/2 022	C K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2022-12-21			(Se at No- 3)
80	122611 /2022	29.12.2 022	ABLAPL - 15673/ 2022	H.K. TRIPATH Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-20			(Se at No- 3)
81	122612 /2022	29.12.2 022	CRLMC- 3810/2 022	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-12-21		CRIMIN AL MISC- 3 (CRL. MIS)	(Se at No- 1)
82	122613	29.12.2	CRLMC-	GANESH	C.O.	COURT	Order Dtd.			(Se

	/2022	022	3817/2022	SAHOO		NO. 12	2022-12-21			at No-1)
83	122614/2022	29.12.2022	ABLAPL - 15402/2022	S. MOHARAN A	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Se at No-1)
84	122615/2022	29.12.2022	ABLAPL - 15413/2022	S.K. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-19			(Se at No-1)
85	122616/2022	29.12.2022	WPC (OA C) - 2460/2014	BASUDEV BARIK	C.O.	COURT NO. 9	Order Dtd. 2022-12-21			(Se at No-1)
86	122617/2022	29.12.2022	BLAPL-9784/2022	S K BEHERA	GENE RAL		Order Dtd. 2022-11-28			(Se at No-1)
87	122618/2022	29.12.2022	WPC (OA C) - 2459/2014	BASUDEV BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-12-21			(Se at No-1)
88	122619/2022	29.12.2022	CRLMC-3905/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 12	Order Dtd. 2022-12-20			(Se at No-1)
89	122620/2022	29.12.2022	WPC (OA C) - 2458/2014	BASUDEV BARIK	C.O.	COURT NO. 1	Order Dtd. 2022-12-21			(Se at No-1)
90	122621/2022	29.12.2022	WP (C) - 21242/2022	R. CH. ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-12-21			(Se at No-1)
91	122622/2022	29.12.2022	CRLMC-3354/2022	U KAMAL	C.O.	COURT NO. 12	Order Dtd. 2022-12-22		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-2)
92	122623/2022	29.12.2022	CRLMC-3950/2022	C. R. DAS	C.O.	COURT NO. 12	Order Dtd. 2023-01-18		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-2)
93	122624/2022	29.12.2022	WP (C) - 22927/2015	P.N. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2022-12-23			(Se at No-2)
94	122625/2022	29.12.2022	CRLMC-1228/2	LAMBODH AR	C.O.	COURT NO.	Order Dtd. 2022-12-22			(Se at



			022	ACHARI		23				No-2)
95	122626/2022	29.12.2022	CRLMC-3951/2022	C. R. DAS	C.O.	COURT NO. 12	Order Dtd. 2023-01-18		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-2)
96	122627/2022	29.12.2022	WP (C) - 35421/2022	B.P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-21			(Se at No-2)
97	122628/2022	29.12.2022	CRLMC-4183/2022	P K MISHRA	C.O.	COURT NO. 12	Order Dtd. 2022-12-23			(Se at No-2)
98	122629/2022	29.12.2022	WP (C) - 29910/2022	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-11		WRIT BRANCH -6	(Se at No-24)
99	122630/2022	29.12.2022	WP (C) - 35168/2022	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No-24)
100	122631/2022	29.12.2022	CRLMC-4123/2022	A K SWAIN	C.O.	COURT NO. 12	Order Dtd. 2022-12-23			(Se at No-24)
101	122632/2022	29.12.2022	WP (C) - 20225/2021	SUMANTA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-16			(Se at No-24)
102	122633/2022	29.12.2022	CRLMC-2363/2022	PRATIK DASH	C.O.	COURT NO. 12	Order Dtd. 2022-12-23			(Se at No-24)
103	122634/2022	29.12.2022	WP (C) - 28938/2022	R.C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-21			(Se at No-24)
104	122635/2022	29.12.2022	CONTC-7341/2022	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-16			(Se at No-24)
105	122636/2022	29.12.2022	WP (C) - 264/2022	S.K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-21			(Se at No-24)
106	122637/2022	29.12.2022	CRLMC-3952/2022	C. R. DAS	C.O.	COURT NO. 12	Order Dtd. 2023-01-18		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-2)

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107	122638/2022	29.12.2022	CRLMC-2565/2021	K C PANDA	C.O.	COURT NO. 12	Order Dtd. 2022-12-23			(Seat No-2)
108	122639/2022	29.12.2022	WP (C) - 10268/2021	R.K. MOHABHOI	C.O.	COURT NO. 22	Order Dtd. 2022-12-21			(Seat No-2)
109	122640/2022	29.12.2022	CRLMC-3953/2022	C. R. DAS	C.O.	COURT NO. 12	Order Dtd. 2023-01-18		CRIMINAL MISC-3 (CRL. MIS)	(Seat No-2)
110	122641/2022	29.12.2022	CRLMC-3170/2022	CHEERA RANJAN SATAPATHY	C.O.	COURT NO. 12	Order Dtd. 2022-12-23		CRIMINAL MISC-3 (CRL. MIS)	(Seat No-3)
111	122642/2022	29.12.2022	WP (C) - 10268/2021	BIKRAM SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-12-21			(Seat No-3)
112	122643/2022	29.12.2022	WP (C) - 21039/2022	DEBASHI SHA HOTA	C.O.	COURT NO. 6	Order Dtd. 2022-12-23			(Seat No-3)
113	122644/2022	29.12.2022	CRLMC-3699/2022	P K PAL	C.O.	COURT NO. 12	Order Dtd. 2022-12-20			(Seat No-3)
114	122645/2022	29.12.2022	WP (C) - 21040/2022	BABITA SAHU	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Seat No-3)
115	122646/2022	29.12.2022	CRLMC-3902/2022	P K SWAIN	C.O.	COURT NO. 12	Order Dtd. 2022-12-20		CRIMINAL MISC-3 (CRL. MIS)	(Seat No-2)
116	122647/2022	29.12.2022	WP (C) - 21040/2022	DEBASHI SHA HOTA	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Seat No-2)
117	122648/2022	29.12.2022	CRLMC-3602/2022	HAREKRU SHNA DASH	C.O.	COURT NO. 12	Order Dtd. 2022-12-20			(Seat No-2)
118	122649/2022	29.12.2022	MACA-273/2020	S K MOHANTY	GENERAL		Judgement Dtd. 2022-12-22			(Seat No-

										2)
119	122650/2022	29.12.2022	WP (C) - 21042/2022	DEBASHI SHA HOTA	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Seat No-2)
120	122651/2022	29.12.2022	CRLMC-3801/2022	R R NAYAK	C.O.	COURT NO. 12	Order Dtd. 2022-12-20		CRIMINAL MISC-3 (CRL. MIS)	(Seat No-1)
121	122652/2022	29.12.2022	WP (C) - 32057/2022	J. C. BARAL	C.O.	COURT NO. 3	Order Dtd. 2022-12-22			(Seat No-1)
122	122653/2022	29.12.2022	WP (C) - 21042/2022	DEBASHI SHA HOTA	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Seat No-1)
123	122654/2022	29.12.2022	CRLMC-3820/2022	A K NAYAK	C.O.	COURT NO. 12	Order Dtd. 2022-12-20			(Seat No-1)
124	122655/2022	29.12.2022	WP (C) - 21044/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Seat No-1)
125	122656/2022	29.12.2022	ARBA-24/2019	S K MOHANTY	GENERAL		Judgement Dtd. 2022-12-22			(Seat No-1)
126	122657/2022	29.12.2022	WP (C) - 21044/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Seat No-1)
127	122658/2022	29.12.2022	WP (C) - 21044/2022	DEBASHI SHA HOTA	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Seat No-1)
128	122659/2022	29.12.2022	WP (C) - 21046/2022	DEBASHI SHA HOTA	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Seat No-1)
129	122660/2022	29.12.2022	WP (C) - 22321/2022	ER. DEBASHI SHA HOTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Seat No-1)
130	122661/2022	29.12.2022	WP (C) - 23533/2022	DEBASHI SHA HOTA	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Seat No-1)
131	122662/2022	29.12.2022	WP (C) -	DEBASHI	C.O.	COURT	Order Dtd.			(Seat No-1)

1	/2022	022	23535/ 2022	SHA HOTA		NO. 2 OLD	2022-12-23			at No- 1)
13 2	122663 /2022	29.12.2 022	WP (C) - 23537/ 2022	SRIKANT A BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
13 3	122664 /2022	29.12.2 022	WP (C) - 23537/ 2022	DEBASHI SHA HOTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
13 4	122665 /2022	29.12.2 022	WP (C) - 23539/ 2022	K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
13 5	122666 /2022	29.12.2 022	WP (C) - 23539/ 2022	DEBASHI SHA HOTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
13 6	122667 /2022	29.12.2 022	WP (C) - 23541/ 2022	B. L. TRIPATH Y	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No- 1)
13 7	122668 /2022	29.12.2 022	WP (C) - 23541/ 2022	DEBASHI SHA HOTA	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No- 1)
13 8	122669 /2022	29.12.2 022	WP (C) - 23543/ 2022	ER. DEBASHI SHA HOTA	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No- 1)
13 9	122670 /2022	29.12.2 022	WP (C) - 23544/ 2022	ER. DEBASHI SHA HOTA	C.O.	COURT NO. 11	Order Dtd. 2022-12-23			(Se at No- 1)
14 0	122671 /2022	29.12.2 022	WP (C) - 26079/ 2022	K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
14 1	122672 /2022	29.12.2 022	WP (C) - 26079/ 2022	DEBASHI SHA HOTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
14 2	122673 /2022	29.12.2 022	WP (C) - 26081/ 2022	BABITA SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
14 3	122674 /2022	29.12.2 022	WP (C) - 26081/ 2022	DEBASHI SHA HOTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)

14	122675 /2022	29.12.2 022	WP (C) - 26082/ 2022	B. L. TRIPATH Y	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
14	122676 /2022	29.12.2 022	WP (C) - 26082/ 2022	DEBASHI SHA HOTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
14	122677 /2022	29.12.2 022	WP (C) - 26085/ 2022	DEBASHI SHA HOTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
14	122678 /2022	29.12.2 022	WP (C) - 27050/ 2022	GANESWA R JAYASIN GH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
14	122679 /2022	29.12.2 022	WP (C) - 27050/ 2022	ER. DEBASHI SHA HOTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
14	122680 /2022	29.12.2 022	WP (C) - 29783/ 2022	SRIKANT A BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
15	122681 /2022	29.12.2 022	WP (C) - 29783/ 2022	DEBASHI SHA HOTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
15	122682 /2022	29.12.2 022	WP (C) - 31316/ 2022	ER. DEBASHI SHA HOTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
15	122683 /2022	29.12.2 022	WP (C) - 31317/ 2022	RAJ KISHORE DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
15	122684 /2022	29.12.2 022	WP (C) - 31317/ 2022	ER DEBASHI SHA HOTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-23			(Se at No- 1)
15	122685 /2022	29.12.2 022	RSA- 94/202 1	RAMESH CH ROUT	GENE RAL		Order Dtd. 2022-02- 03Appealmemo, D ecree,	TRIAL & APPEL LATE COURT JUDGM ENT & DECRE E		(Se at No- 1)
15	122686 /2022	29.12.2 022	CRLMC- 1217/2 014	S D JENA	GENE RAL		Order Dtd. 2014-03-21		CRIMIN AL MISC-	(Se at No-

									3 (CRL. MIS)	4)
156	122687 /2022	29.12.2022	CRLMC-1217/2014	S D JENA	GENERAL		Order Dtd. 2014-03-21		CRIMINAL MISC-3 (CRL. MIS)	(Se at No-4)
157	122688 /2022	29.12.2022	CRLMC-3482/2014	S K SAHOO	GENERAL		Order Dtd. 2022-10-19	C COPY OF ORDERS FROM 12.09.14 TO 19.10.22		(Se at No-4)
158	122689 /2022	29.12.2022	WP (C) - 33269/2011	A K PRADHAN	GENERAL		AnnexureCounter,		WRIT BRANCH -1	(Se at No-30)
159	122690 /2022	29.12.2022	WP (C) - 33269/2011	A K PRADHAN	GENERAL		AnnexureCounter,		WRIT BRANCH -1	(Se at No-30)
160	122691 /2022	29.12.2022	WP (C) - 16857/2022	B P MOHANTY	GENERAL		Order Dtd. 2022-07-15			(Se at No-30)
161	122692 /2022	29.12.2022	WP (C) - 22505/2016	R K BARIK	GENERAL		Order Dtd. 2022-11-11			(Se at No-30)
162	122693 /2022	29.12.2022	WP (C) - 22501/2022	R K BARIK	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH -1	(Se at No-30)
163	122694 /2022	29.12.2022	WP (C) - 16845/2010	B P MOHANTY	GENERAL		Order Dtd. 2011-02-14		WRIT BRANCH -8	(Se at No-42)
164	122695 /2022	29.12.2022	WP (C) - 16385/2022	LULU JENA	C.O.	COURT NO. 1	Order Dtd. 2022-09-26Annexure,			(Se at No-42)
165	122696 /2022	29.12.2022	WP (C) - 16385/2022	LULU JENA	GENERAL		Order Dtd. 2022-09-26Annexure,			(Se at No-42)
166	122697 /2022	29.12.2022	WP (C) - 41997/	D BISWAL	GENERAL		Order Dtd. 2022-11-23			(Se at

			2021							No-42)
167	122698/2022	29.12.2022	WP (C) - 8742/2022	D BISWAL	GENERAL		Order Dtd. 2022-11-23			(Seat No-42)
168	122699/2022	29.12.2022	WPC (OA) C) - 1271/2015	BINOD KU HATI	GENERAL		Order Dtd. 2022-09-14			(Seat No-42)
169	122700/2022	29.12.2022	WPC (OA) C) - 3093/2018	R C MUDULI	GENERAL		Order Dtd. 2022-09-23			(Seat No-42)
170	122701/2022	29.12.2022	WPC (OA) C) - 3093/2018	R C MUDULI	GENERAL		Order Dtd. 2022-09-23			(Seat No-42)
171	122702/2022	29.12.2022	BLAPL-4632/2014	SD JENA	GENERAL		Order Dtd. 2014-06-18		CRIMINAL MISC-3 (CRL. MIS)	(Seat No-12)
172	122703/2022	29.12.2022	CRLA-286/2020	S K BEHERA	GENERAL		Order Dtd. 2022-12-22		CRIMINAL APPEAL	(Seat No-4)
173	122704/2022	29.12.2022	WP (C) - 27152/2022	A K ACHARYA	GENERAL		Order Dtd. 2022-11-17			(Seat No-4)
174	122705/2022	29.12.2022	BLAPL-12310/2022	B. B. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-12-21			(Seat No-4)
175	122706/2022	29.12.2022	CRLA-711/2022	K. C. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2022-12-16			(Seat No-4)
176	122707/2022	29.12.2022	CRLREV - 381/2022	PRADEEP KUMAR DAS	C.O.	COURT NO. 5	Order Dtd. 2022-12-16			(Seat No-4)
177	122708/2022	29.12.2022	CRLREV - 525/2022	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-01-06			(Seat No-4)
178	122709/2022	29.12.2022	CRLREV - 526/2022	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-01-06			(Seat No-4)

179	122710/2022	29.12.2022	RSA-301/2005	R K BARIK	GENERAL		Order Dtd. 2022-07-11			(Serial No-4)
180	122711/2022	29.12.2022	RSA-301/2005	R K BARIK	GENERAL		Order Dtd. 2022-07-11			(Serial No-4)
181	122712/2022	29.12.2022	RSA-301/2005	R K BARIK	GENERAL		Order Dtd. 2022-07-11			(Serial No-4)
182	122713/2022	29.12.2022	RSA-302/2005	R K BARIK	GENERAL		Order Dtd. 2022-07-11			(Serial No-4)
183	122714/2022	29.12.2022	RSA-302/2005	R K BARIK	GENERAL		Order Dtd. 2022-07-11			(Serial No-4)
184	122715/2022	29.12.2022	RSA-302/2005	R K BARIK	GENERAL		Order Dtd. 2022-07-11			(Serial No-4)
185	122716/2022	29.12.2022	RSA-302/2005	R K BARIK	GENERAL		Order Dtd. 2022-07-11			(Serial No-4)
186	122717/2022	29.12.2022	RSA-302/2005	R K BARIK	GENERAL		Order Dtd. 2022-07-11			(Serial No-4)
187	122718/2022	29.12.2022	WPC (OA) - 297/2018	DILLIP SAMAL	GENERAL		Order Dtd. 2022-12-12			(Serial No-4)
188	122719/2022	29.12.2022	WPC (OA) - 297/2018	DILLIP SAMAL	GENERAL		Order Dtd. 2022-12-12			(Serial No-4)
189	122720/2022	29.12.2022	WPC (OA) - 297/2018	DILLIP SAMAL	GENERAL		Order Dtd. 2022-12-12			(Serial No-4)
190	122721/2022	29.12.2022	WPC (OA) C) - 1822/2018	DILLIP SAMAL	GENERAL		Order Dtd. 2022-11-17			(Serial No-4)
191	122722/2022	29.12.2022	WPC (OA) C) - 1778/2	DILLIP SAMAL	GENERAL		Order Dtd. 2022-09-26			(Serial No-4)



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19 2	122723 /2022	29.12.2 022	WPC (OA C) - 1737/2 018	DILIP SAMAL	GENE RAL		Order Dtd. 2022-11-17			(Se at No- 4)
19 3	122724 /2022	29.12.2 022	WPC (OA C) - 1836/2 018	DILLIP SAMAL	GENE RAL		Order Dtd. 2022-11-17			(Se at No- 4)
19 4	122725 /2022	29.12.2 022	WPC (OA C) - 1779/2 018	DILLIP SAMAL	GENE RAL		Order Dtd. 2022-09-26			(Se at No- 4)
19 5	122726 /2022	29.12.2 022	WPC (OA C) - 1897/2 018	DILLIP SAMAL	GENE RAL		Order Dtd. 2022-11-17			(Se at No- 4)
19 6	122727 /2022	29.12.2 022	WPC (OA C) - 1897/2 018	DILLIP SAMAL	GENE RAL		Order Dtd. 2022-11-17			(Se at No- 4)
19 7	122728 /2022	29.12.2 022	WPC (OA C) - 1897/2 018	DILLIP SAMAL	GENE RAL		Order Dtd. 2022-11-17			(Se at No- 4)
19 8	122729 /2022	29.12.2 022	WPC (OA C) - 1898/2 018	DILLIP SAMAL	GENE RAL		Order Dtd. 2022-11-17			(Se at No- 4)
19 9	122730 /2022	29.12.2 022	CRLMC- 3991/2 022	RAHUL SETHI	C.O.	COURT NO. 12	Order Dtd. 2022-12-21			(Se at No- 4)
20 0	122731 /2022	29.12.2 022	WPC (OA C) - 1898/2 018	DILLIP SAMAL	GENE RAL		Order Dtd. 2022-11-17			(Se at No- 4)
20 1	122732 /2022	29.12.2 022	WPC (OA C) - 1898/2 018	DILLIP SAMAL	GENE RAL		Order Dtd. 2022-11-17			(Se at No- 4)
20 2	122733 /2022	29.12.2 022	WPC (OA C) - 1898/2 018	DILLIP SAMAL	GENE RAL		Order Dtd. 2022-11-17			(Se at No- 4)
20 3	122734 /2022	29.12.2 022	WPC (OA C) - 1898/2 018	DILLIP SAMAL	GENE RAL		Order Dtd. 2022-11-17			(Se at No- 4)
20 4	122735 /2022	29.12.2 022	WPC (OA C) -	DILLIP SAMAL	GENE RAL		Order Dtd. 2022-11-17			(Se at

			1898/2 018							No- 4)
20 5	122736 /2022	29.12.2 022	WPC (OA C) - 1898/2 018	DILLIP SAMAL	GENE RAL		Order Dtd. 2022-11-17			(Se at No- 4)

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